

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/16	TP 50/17	For Orders	433(e) /433(f)	GVG Paper Mills Pvt. Ltd. Udumalpet(TN) Vs Smartbox Packaging Pvt. Ltd., Bangalore.

SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | *V. Mohan. Petitioner* REPRESENTATION TO WHOM | SIGNATURE 

Counsel for petitioner is present. Notice is sent to the respondent by Registered Post. The counsel has filed a track extract obtained from India Post website that the item has been delivered. Therefore, respondent is set ex-parte. Counsel has filed written submissions. He is further directed to file a memo suggesting the name of IRP and also his consent to be filed.

List it on 27.04.2017.


MEMBER (J)


MEMBER (T)